

FORM P9
PUBLIC ANNOUNCEMENT

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)
FOR THE ATTENTION OF THE CREDITORS OF RAMDURLABHPUR TEA CO LTD

Notice is hereby given that the Adjudicating Authority, Kolkata Bench has ordered for the commencement of pre-packaged insolvency resolution process for Ramdurlabhpur Tea Co Ltd on 01-12-2025.

RELEVANT PARTICULARS		
I	II	III
1	Name of corporate debtor	Ramdurlabhpur Tea Co Ltd
2	Former name(s), if changed in last two years	Not Applicable
3	Date of incorporation of corporate debtor	09-11-1925
4	Authority under which corporate debtor is incorporated / registered	Registrar of Company- Kolkata
5	Identification number	U01132WB1925PLC005180
6	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: P36 Radha Bazar Street, Kolkata, West Bengal- 700001 Tea Garden: P/O-Ramdurlabhpur, Dhalai, Ramdurlabhpur Tea Estate, Mayachari Agartala, Tripura, 799285
7	Pre-packaged insolvency commencement date	Order date:01-12-2025 Order received on: 02-12-2025
8	Name and registration number of the resolution professional	Klass Insolvency Resolution Professionals Private Limited Registration number: IBBI/IPE-0024/IPA-1/2024-25/50083
9	Address and e-mail of the resolution professional, as registered with the Board	Address: 2/7 Sarat Bose Road, Vasundhara Building,2nd Floor, Kolkata-700020 Email: jitulohia@knjainco.com
10	Address and e-mail to be used for correspondence with the resolution professional	Klass Insolvency Resolution Professionals Pvt. Ltd, Address: - 2/7 Sarat Bose Road, Vasundhara Building, 2 nd Floor, Kolkata-700020 Email: ppirp.ramdurlabhpur@gmail.com
11	List of claims shall be made available from 05-12-2025 at:	2/7 Sarat Bose Road, Vasundhara Building,2nd Floor, Kolkata-700020



Klass Insolvency Resolution Professionals Private Limited
(Through its Authorised Signatory Mr. Jitendra Lohia)

Resolution Professional

Ramdurlabhpur Tea Co Ltd

Reg No: IBBI/IPE-0024/IPA-1/2024-25/50083

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building,2nd Floor, Kolkata-700020

Reg. Email - jitulohia@knjainco.com

AFA No: AA1/50083/01/311225/10046, AFA Valid up to – 31/12/2025

Date:03-12-2025

Place: Kolkata